

Development Programme in Kerala, Karnataka and Maharashtra, during the last three years is given below:—

(Rs. in crores)

	1988-89	1989-90	1990-91
Kerala	4.66	5.68	6.05
Karnataka	8.00	8.89	9.47
Maharashtra	11.84	12.67	13.50

[Translation]

New Scheme of Rural Development

1975. SHRI RAJVEER SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to introduce any new scheme of rural development for the upliftment of rural people in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAM-BHAI H. PATEL): (a) No such proposal is currently under consideration.

(b) Does not arise.

Drinking Water Shortage in Rajasthan

1976. SHRI GIRDHARI LAL BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) whether a study team had visited Rajasthan to take the stock of the situation of famine and the crisis of drinking water in ensuing summer season in the villages of Rajasthan;

(b) the number of the villages of Rajasthan visited by this team;

(c) whether the study team has submitted its report;

(d) if so, the details of the recommendations made therein;

(e) whether the Government have considered the recommendations of the study team; and

(f) if so, the action being taken to implement the recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAM-BHAI H. PATEL): (a) No, Sir.

(b) to (f) Do not arise.

[English]

Deep-sea Fishing

1977. PROF. K. V. THOMAS Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state the steps taken to strengthen and modernise the deep-sea fishing?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO):

Some of the steps taken to strengthen and modernise the deep sea fishing are as follows:—

- (1) Entrepreneurs are encouraged to acquire resource specific vessels and to export value added products.
- (2) New schemes on joint ventures in deep sea fishing and processing long term leasing for fishing in Indian water, and Test fishing have been announced.
- (3) Supply of diesel oil at international price to the exporter of marine products.
- (4) Augmentation of harbour facilities at major and minor ports.
- (5) Systematic survey of fishery resources in Indian Exclusive Economic Zone and training of operatives to man deep sea fishing vessels.
- (6) 94 sophisticated and resource specific vessels have been added for deep sea fishing during 7th Plan period.
- (7) Two large tuna long-liner (36 M overall length) have been acquired by Fishery Survey of

India to explore and assess the tuna fishery resources in Indian water.

- (8) Schemes for equity participation in deep sea fishing, utilisation of trash fish for conversion into value-added products and scheme to provide communication facilities for deep sea fishing vessels have been taken up in the annual plan 1991-92.
- (9) Provision of subsidy for the acquisition of Individual Quick Freezing Machinery/accessories, acquisition of refrigerated vehicle by sea food processing unit, installation of ice-making machine for in-plant use, plate freezer, upgradation of deficient cold storages, setting up of mini laboratories etc.
- (10) Assistance to State Government/State Government undertakings/cooperatives to instal plants and to acquire appropriate rail containers and trucks for development of cold chain for preservation and marketing of marine fish in the interior parts of the country.

Central Assistance to States for Economic Development

1978. SHRI RAM LAKHAN SINGH YADAV:

SHRI CHHEDI PASWAN:

Will the Minister of PLANNING AND PROGRAMME IMPLEMEN-

TATION be pleased to state:

(a) whether various State Governments have demanded Central assistance for economic development of their States;

(b) if so, the amount of Central assistance demanded by the various State Governments during last three years and the amount of Central assistance provided by the Government to each State Government;

(c) whether the Government propose to provide more Central assistance to Bihar; and

(d) if so, the time by which this amount is likely to be provided?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) and (b) The Central assistance for State Plans is allocated to the State Governments according to the formula approved by the National Development Council, for facilitating their economic development. The amount of Central assistance (gross) allocated to the States during the last three years is indicated in the Statement enclosed.

(c) and (d) The formula for allocating Central assistance for the State Plans favours the backward States like Bihar, by inclusion of criteria of population, per capita income and special development problems.

STATEMENT

Allocation of Central Assistance (Gross) to States during 1988-89, 1989-90 and 1990-91

(Rs. crores)

	1988-89	1989-90*	1990-91
1	2	3	4
A. Special Category States			
1. Assam	538.55	621.91	629.28
2. Arunachal Pradesh	160.51	141.26	164.69
3. Himachal Pradesh	220.06	190.96	224.64